

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
(IB)-776(ND)2019

IN THE MATTER OF:

M/s. Vidyut Insulations Pvt. Ltd.

Vs.

Bindal & Bindal Batteries Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Mukesh Sharma & Adv. Raghav Awasthi

For the Respondent

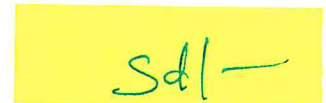
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ORDER

None present on behalf of both the parties. In the interest of justice, adjourned to
19.11.2019.



(SUMITA PURKAYASTHA)
MEMBER (T)



(JUSTICE SHRI R.D. KHARE)
MEMBER (J)